



**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

CRIMINAL WRIT-PUBLIC INTEREST LITIGATION No. - 8 of 2026

Suo Motu Cognizance Of Incident Dated
21/07/2026 In The Court Premises

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Home Lko.

.....Respondent(s)

Counsel for Petitioner(s)	: Suo Moto
Counsel for Respondent(s)	: G.A., Anupam Mehrotra, Anurag Kumar Singh, Kushagra Dikshit, Mohammad Shahzad Ahmad, Shamshad Ahmad, Taiba Fatima

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE MANJIVE SHUKLA, J.

1. Two counter affidavits, one by the Commissioner of Police and other by Deputy Commissioner of Police, are filed which are taken on record.

2. Heard.

3. Shri S.B. Pandey, Deputy Solicitor General of India has informed that the work and nature of the Intelligence Bureau of Government of India is very different and therefore the directions issued in paragraph 43 of our order dated 28.07.2026 and they would not be able to take exercise as has been ordered in paragraph 43 of the order dated as it would be beyond their domain. We accept the contentions of Shri Pandey and accordingly modify the observations/ directions made in paragraph 43 of the said order dated 28.07.2026 to the effect that instead of the local office of the Intelligence Bureau, it is the Intelligence Department of the U.P. Police, headed by the Director General which shall get the discreet enquiry as ordered therein, conducted.

4. Let the Director General (Intelligence), State of Uttar Pradesh, Lucknow be impleaded as opposite party in these proceedings by the Office.

5. Dr. V.K. Singh, learned Government Advocate, who is present today,

shall communicate our order to Director General (Intelligence).

6. The affidavits and disclosures required to be given by the concerned Advocates against whom allegations have been levelled in terms of our order dated 28.07.2026 have not been filed as yet. We will consider this aspect on the next date.

7. The matter shall now come up on 15.09.2026 along with connected matters.

(Manjive Shukla,J.) (Rajan Roy,J.)

September 2, 2026

Arnima